

instructions are also being issued from time to time to the State Governments and Union Territories administration to contain illegal migration. The detection and deportation of foreign nationals/illegal migrant is a continuous process and action is being taken by the Government regularly. Deployment of adequate Para Military Forces has been done in the border areas and coordinated joint actions are carried out regularly by State Police and Border Guarding Forces.

**Action plan to strengthen police and intelligence machinery**

482. SHRI VIJAY JAWAHARLAL DARDA:

DR. T. SUBBARAMI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether nearly three months after PM proposed 100 day plan to address emergency security challenges, the Home Ministry had finalized action plan to strengthen police and intelligence machinery;

(b) if so, whether under 100 days action plan the Ministry prepared details for how police, internal security, Naxal and other wings thereof would provide better security infrastructure across country;

(c) if so, what action on the action plan has been taken; and

(d) to what extent the security has been strengthened in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) A Yes, Sir. The Action Plan to strengthen Police and Intelligence machinery includes, *inter-alia*, initiatives for gearing up intelligence machinery, sharing of intelligence and operational co-ordination between different agencies of the Central and the State Governments; establishment of online, dedicated and secure connectivity between designated Members of Multi-Agency Centre (MAC), MAC and the Subsidiary Multi-Agency Centres (SMACs) in 30 important identified locations and between the SMACs and the State Special Branches to enhance the level of preparedness and upgrade the security infrastructure; modernizing, strengthening and up-gradation of the State Police and security forces; establishment of NSG hubs in 4 locations; activation of the National Investigation Agency; amendment of the CISF Act to enable deployment of CISF in Joint Ventures or Private Industrial undertakings; expediting procurement of equipment and weaponry; etc. and these security arrangements are being reviewed from time to time.

**Steps taken to decongest jails**

483. SHRI RAJEEV SHUKLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Indian jails are facing acute shortage of space in keeping convicts/undertrials;

(b) what is the total number of jails and its capacity; and

(c) the steps taken to decongest the jails?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Yes, Sir. At the end of 2007, the overcrowding in Indian prisons exist to the extent of 135.7%.